

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)**

FRIDAY, THE TWENTIETH DAY OF SEPTEMBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT PETITION NO: 14513 OF 2015

Between:

Shaikh Anwar Basha, S/o. Vali Saheb, Aged about 38 years, Occ Director, State Minorities Finance Corporation, Resident at Bapatla, Guntur District, Andhra Pradesh.

...PETITIONER

AND

1. The State of Telangana, Rep. by its Chief Secretary to the Government, Secretariat Building, Hyderabad.
2. The State of Andhra Pradesh, Rep. by its Chief Secretary to the Government, Secretariat Building, Hyderabad.
3. The State of Telangana, Rep. by its Special Secretary to the Government, Minorities Welfare Department, Secretariat Building, Hyderabad
4. Special Secretary to Government (FAC), Minorities Welfare Department, Government of Andhra Pradesh, A.P. Secretariat, Hyderabad.
5. Joint Secretary / Deputy Secretary to Government, Finance and Planning, Government of Andhra Pradesh, A.P. Secretariat, Hyderabad.
6. Joint Secretary / Deputy Secretary to Government, Minorities Welfare Department, Government of Andhra Pradesh, A.P. Secretariat, Hyderabad.
7. Commissioner, Minorities Welfare Department, Government of Andhra Pradesh, A.P. Secretariat, Hyderabad
8. A.P. State Minorities Finance Corporation Limited, Having its registered office at 5th Floor, Razzak Manzil, Haj House, Nampally, Hyderabad- I. Rep. by its Authorised Signatory.
9. Telangan State Minorities Finance Corporation Limited, Having its registered office at 5th Floor, Razzak Manzil, Haj House, Nampally, Hyderabad- I. Rep. by its Authorised Signatory.
10. M.J. Akbar, Vice-Chairman/Managing Director, A.P. State Minorities Finance Corporation Limited, Having office at Floor, Razzak Manjil, Haj House, Nampally, Hyderabad-1.
11. Syed Vilayath Hussain, General Manager, Telangana State Minorities Finance Corporation Limited, Having office at 5th Floor, Razzak Manjil, Haj House, Nampally, Hyderabad-1,
12. Liquath Ali, General Manager, A.P. State Minorities Finance Corporation Limited, Having office at 5h Floor, Razzak Manjil, Haj House, Nampally, Hyderabad-1.
13. M.A Bari, Assistant General Manager cum Company Secretary, Having office at 5th Floor, Razzak Manjil, Haj House, Nampally, Hyderabad-1.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ, order or direction more particularly in the nature of Writ of MANDAMUS declaring the impugned G.O.Rt.No.37 dated 28.03.2015, purportedly disbanding the present Board members of the Respondent Corporation as being arbitrary, illegal, unjust, contrary to law and without authority of law and to set aside the Impugned G.O.Rt.No.37 dated 28.04.2015

I.A. NO: 1 OF 2015(WPMP. NO: 18941 OF 2015)

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the operation of G.O.Rt.No.37 dated 28.04.2015 issued by Respondent No. 4, pending the above writ petition

I.A. NO: 2 OF 2015(WPMP. NO: 20941 OF 2015)

Between:

Shaikh Anwar Basha, S/o. Vali Saheb, Aged about 38 years, Occ Director, State Minorities Finance Corporation, Resident at Bapatla, Guntur District, Andhra Pradesh.

...PETITIONER

AND

1. The State of Telangana, Rep. by its Chief Secretary to the Government, Secretariat Building, Hyderabad.
2. The State of Andhra Pradesh, Rep. by its Chief Secretary to the Government, Secretariat Building, Hyderabad.
3. The State of Telangana, Rep. by its Special Secretary to the Government, Minorities Welfare Department, Secretariat Building, Hyderabad
4. Special Secretary to Government (FAC), Minorities Welfare Department, Government of Andhra Pradesh, A.P. Secretariat, Hyderabad.
5. Joint Secretary / Deputy Secretary to Government, Finance and Planning, Government of Andhra Pradesh, A.P. Secretariat, Hyderabad.
6. Joint Secretary / Deputy Secretary to Government, Minorities Welfare Department, Government of Andhra Pradesh, A.P. Secretariat, Hyderabad.
7. Commissioner, Minorities Welfare Department, Government of Andhra Pradesh, A.P. Secretariat, Hyderabad
8. A.P. State Minorities Finance Corporation Limited, Having its registered office at 5th Floor, Razzak Manzil, Haj House, Nampally, Hyderabad- I . Rep. by its Authorised Signatory.
9. Telangan State Minorities Finance Corporation Limited, Having its registered office at 5th Floor, Razzak Manzil, Haj House, Nampally, Hyderabad- I. Rep. by its Authorised Signatory.
10. M.J. Akbar, Vice-Chairman/Managing Director, A.P. State Minorities Finance Corporation Limited, Having office at Floor, Razzak Manjil, Haj House, Nampally, Hyderabad-1.

11. Syed Vilayath Hussain, General Manager, Telangana State Minorities Finance Corporation Limited, Having office at 5th Floor, Razzak Manjil, Haj House, Nampally, Hyderabad-1,
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13. M.A Bari, Assistant General Manager cum Company Secretary, Having office at 5th Floor, Razzak Manjil, Haj House, Nampally, Hyderabad-1.
14. The Union of India, Rep. by its Secretary , Ministry of Law and Justice , New Delhi.

...RESPONDENTS

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to implead the proposed Respondent No.14 herein as Respondent No.14 in WP No.14513 of 2015

**Counsel for the Petitioner: SRI. AVINASH DESAI SENIOR COUNSEL FOR
Ms. MAHATHI REDDY**

**Counsel for the Respondent No. 1: SRI POTTIGARI SRIDHAR REDDY,
SPECIAL GP FOR ADVOCATE GENERAL**

**Counsel for the Respondent No.2: SRI A. RAGHURAM,
AGP FOR STATE OF AP**

Counsel for the Respondent Nos. 3to7: GP FOR SOCIAL WELFARE

Counsel for the Respondent Nos.5&9: GP FOR FINANCE & PLANNING

Counsel for the Respondent Nos.8&12: SRI RAMANUJA CHARI

**Counsel for the Proposed Respondent: SRI GADI PRAVEEN KUMAR,
DY. SOLICITOR GENERAL OF INDIA**

Counsel for the Respondent Nos. 10,11&13:--

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT PETITION No.14513 of 2015

ORDER: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Ms. Mahathi Reddy, learned counsel for the petitioner.

Mr. Pottigari Sridhar Reddy, learned Special Government Pleader attached to the office of learned Advocate General for the State of Telangana.

Mr. A.Raghuram, learned Assistant Government Pleader for the State of Andhra Pradesh.

2. Learned counsel for the petitioner submits that the writ petition has become infructuous.

3. In view of the aforesaid submission, the writ petition is dismissed as infructuous.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

SD/- K.AMMAJI
ASSISTANT REGISTRAR
SECTION OFFICER

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To,

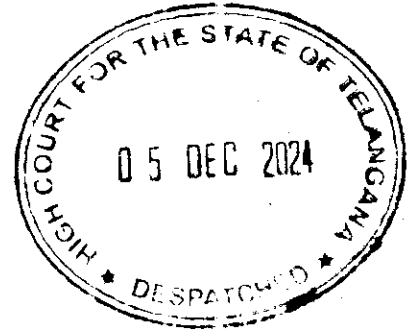
1. The Chief Secretary to the Government, Secretariat Building, T.S., Hyderabad.
2. The Special Secretary to the Government, Minorities Welfare Department, Secretariat Building, T.S., Hyderabad
3. The Special Secretary to Government (FAC), Minorities Welfare Department, T.S., Secretariat, Hyderabad.
4. The Joint Secretary / Deputy Secretary to Government, Finance and Planning, Government of Telangana, T.S., Secretariat, Hyderabad.
5. The Joint Secretary / Deputy Secretary to Government, Minorities Welfare Department, Government of Telangana, T.S. Secretariat, Hyderabad.
6. The Commissioner, Minorities Welfare Department, Government of Telangana, T.S. Secretariat, Hyderabad
7. The Authorised Signatory. A.P. State Minorities Finance Corporation Limited, Having its registered office at 5th Floor, Razzak Manzil, Haj House, Nampally, Hyderabad- I .
8. The Authorised Signatory. Telangana State Minorities Finance Corporation Limited, Having its registered office at 5th Floor, Razzak Manzil, Haj House, Nampally, Hyderabad- I.
9. One CC to Ms. MAHATHI REDDY, Advocate [OPUC]
10. Two CCs to GP FOR FINANCE & PLANNING High Court for the State of Telangana, at Hyderabad [OUT]
11. Two CCs to THE ADVOCATE GENERAL High Court for the State of Telangana, at Hyderabad [OUT]
12. Two CCs to GP FOR SOCIAL WELFARE, High Court for the State of Telangana, at Hyderabad [OUT]
13. One CC to SRI. K. RAMANUJA CHARI, Advocate [OPUC]
14. One CC to SRI. GADI PRAVEEN KUMAR, (DY. SOL GEN OF INDIA)[OPUC]
15. Two CD Copies

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HIGH COURT

DATED:20/09/2024



ORDER

WP.No.14513 of 2015

DISMISSING THE WRIT PETITION AS INFRUCTUOUS
WITHOUT COSTS

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[Signature]
[Signature]
12/11/2024